

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.10.2017 AT 10.30 AM

| TRANSFER PETITION NO. | |
|----------------------------------|--|
| COMPANY PETITION/APPLICATION NO. | CA No. Ind-3634252/HDB/2017 |
| NAME OF THE COMPANY | Krishna Godavari LNG Terminal Private Limited |
| NAME OF THE PETITIONER(S) | Krishna Godavari LNG Terminal Private Limited |
| NAME OF THE RESPONDENT(S) | Registrar of Companies, Andhra Pradesh &Telangana |
| UNDER SECTION - | 252 |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|--------------------------------------|-------------|------------------------|-----------|
| G. Blupesh do. R. Raghunandan Raw | Advocali | 9986622805 | (B) |
| | | | |

Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
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Heard Mr. G. Bhupesh, learned counsel for the petitioner.

ROC is directed to be present with his comments on next date of hearing. Post the case on 27.10.2017.

Member (Technical)

Member (Judicial)